

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi & Ors.

Vs.

M/s. R.S. Stones Pvt. Ltd.

Order under Section 7 of IBC, 2016

.... Applicant/petitioner

.... Respondent

Order delivered on 09.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent : Ms. Zinnea Mehta for Respondent No.2.

ORDER

IA-3352/2021:- Early hearing application is disposed of with a direction to list the matter for hearing on 16.08.2021.


- sd -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

09.08.2021
Aarti